

*Friday,  
12th December, 1890*

ABSTRACT OF THE PROCEEDINGS  
OF THE  
Council of the Governor General of India,  
  
**LAWS AND REGULATIONS**

**Vol. XXIX**

**Jan.-Dec., 1890**

ABSTRACT OF THE PROCEEDINGS  
OF  
THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA,  
ASSEMBLED FOR THE PURPOSE OF MAKING  
LAWS AND REGULATIONS,

1890

VOLUME XXIX



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1891

*Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vict., Cap. 67.*

The Council met at Government House on Friday, the 12th December, 1890.

PRESENT :

His Excellency the Viceroy and Governor General of India, G.C.M.G., G.M.S.I., G.M.I.E., *presiding*.

His Honour the Lieutenant-Governor of Bengal, K.C.S.I., C.I.E.

The Hon'ble Lieutenant-General Sir G. T. Chesney, K.C.B., C.S.I., C.I.E., R.E.

The Hon'ble Sir A. R. Scoble, Q.C., K.C.S.I.

The Hon'ble Sir C. A. Elliott, K.C.S.I.

The Hon'ble P. P. Hutchins, C.S.I.

The Hon'ble Sir D. M. Barbour, K.C.S.I.

The Hon'ble R. J. Crosthwaite, C.S.I.

The Hon'ble Sir Alexander Wilson, Kt.

The Hon'ble F. M. Halliday.

The Hon'ble Rao Bahádur Krishnaji Lakshman Nulkar, C.I.E.

The Hon'ble Nawab Ahsan-Ulla, Khan Bahádur.

The Hon'ble Sir Romesh Chunder Mitter, Kt.

NEW MEMBERS.

The Hon'ble NAWAB AHSAN-ULLA, KHAN BAHADUR, and the Hon'ble SIR ROMESH CHUNDER MITTER took their seats as Additional Members.

BANKRUPTCY AND INSOLVENCY BILL.

The Hon'ble SIR ANDREW SCOBLE moved that the Hon'ble Mr. Crosthwaite, the Hon'ble Sir Alexander Wilson and the Hon'ble Sir Romesh Chunder Mitter be added to the Select Committee on the Bill to amend and consolidate the Law of Bankruptcy and Insolvency in British India.

The Motion was put and agreed to.

226 ~~AMENDMENT OF INDIAN FACTORIES ACT, 1881; AMENDMENT OF INDIAN EVIDENCE ACT, 1872, AND CODE OF CRIMINAL PROCEDURE, 1882; AMENDMENT OF CATTLE-TRESPASS ACT, 1871; AMENDMENT OF INDIAN CHRISTIAN MARRIAGE ACT, 1872; AMENDMENT OF CODE OF CRIMINAL PROCEDURE, 1882.~~

[*Sir Andrew Scoble; Mr. Hutchins.*] [12TH DEC., 1890.]

#### INDIAN FACTORIES ACT, 1881, AMENDMENT BILL.

The Hon'ble SIR ANDREW SCOBLE also moved that the Hon'ble Mr. Bliss be added to the Select Committee on the Bill to amend the Indian Factories Act, 1881.

The Motion was put and agreed to.

#### INDIAN EVIDENCE ACT, 1872, AND CODE OF CRIMINAL PROCEDURE, 1882, AMENDMENT BILL.

The Hon'ble SIR ANDREW SCOBLE also moved that the Bill to amend the Indian Evidence Act, 1872, and the Code of Criminal Procedure, 1882, be referred to a Select Committee consisting of the Hon'ble Mr. Hutchins, the Hon'ble Mr. Crosthwaite, the Hon'ble Sir Romesh Chunder Mitter and the Mover.

The Motion was put and agreed to.

#### CATTLE-TRESPASS ACT, 1871, AMENDMENT BILL.

The Hon'ble MR. HUTCHINS moved that the Hon'ble Mr. Halliday and the Hon'ble Rao Bahádur Krishnaji Lakshman Nulkar be added to the Select Committee on the Bill to amend the Cattle-trespass Act, 1871.

The Motion was put and agreed to.

#### INDIAN CHRISTIAN MARRIAGE ACT, 1872, AMENDMENT BILL.

The Hon'ble SIR ANDREW SCOBLE moved that the Bill to amend the Indian Christian Marriage Act, 1872, be referred to a Select Committee consisting of the Hon'ble Mr. Hutchins, the Hon'ble Mr. Crosthwaite, the Hon'ble Mr. Bliss and the Mover.

The Motion was put and agreed to.

#### CRIMINAL PROCEDURE CODE, 1882, AMENDMENT BILL.

The Hon'ble SIR ANDREW SCOBLE also moved that the Bill to amend the Code of Criminal Procedure, 1882, be referred to a Select Committee consist-

—AMENDMENT OF CODE OF CRIMINAL PROCEDURE, 1882; 227  
REPEALING AND AMENDING BILL.

[12TH DEC., 1890.]

[*Sir Andrew Scoble.*]

ing of the Hon'ble Mr. Hutchins, the Hon'ble Mr. Crosthwaite, the Hon'ble Sir Romesh Chunder Mitter and the Mover.

The Motion was put and agreed to.

REPEALING AND AMENDING BILL.

The Hon'ble SIR ANDREW SCOBLE also moved that the Bill to repeal certain obsolete Enactments and to amend certain other Enactments be referred to a Select Committee consisting of the Hon'ble Mr. Crosthwaite, the Hon'ble Mr. Bliss, the Hon'ble Sir Romesh Chunder Mitter and the Mover.

The Motion was put and agreed to.

The Council adjourned to Friday, the 19th December, 1890.

S. HARVEY JAMES,  
*Secretary to the Government of India,  
Legislative Department.*

FORT WILLIAM;  
*The 12th December, 1890.*